

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

SEVENTH REPORT

(Presented on 9-5-1985)

The Business Advisory Committee held a sitting on Thursday, the 9th May, 1985.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) The Payment of Bonus (Amendment) Bill, 1985 as passed by Rajya Sabha. | 2 hours |
| <i>(Consideration and passing)</i> | |
| (2) The Companies (Amendment) Bill, 1985 as passed by Rajya Sabha. | 3 hours |
| <i>(Consideration and passing)</i> | |
| (3) The Coal Mines (Conservation and Development) Amendment Bill, 1985 as passed by Rajya Sabha. | 2 hours |
| <i>(Consideration and passing)</i> | |
| (4) Discussion on the Resolution seeking approval of the export duty on black pepper. | 1 hour |

3. The Committee also recommend that discussions under Rule 193, may be fixed during the next week on (i) Judicial Reforms, and (ii) Alleged frauds in the Nationalised Banks.

NEW DELHI;

May 9, 1985

Vaisakha 19, 1907 (Saka)

BAL RAM JAKHAR,

Chairman,

Business Advisory Committee.